

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

IB-85/ND/2018

In the matter of :

Mehar Singh Engineers & Contractors

....PETITIONER

Vs.

Paramount Villas (P) Limited

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 30.1.2018

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant : -

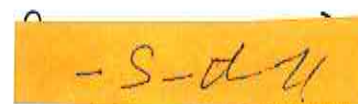
For the Respondent/Corporate Debtor :

For the Intervener :

ORDER

None appears for the petitioner. In the circumstances, the matter is posted for the appearance of the petitioner on 19.2.2018. Non-appearance of the petitioner on the said date will result in dismissal of petition for non-prosecution.

List on 19.2.2018.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjt